LAND CEILING

377. SHRI P. N. SOLANKI : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether the Land Reforms Commission has criticised the Land Ceiling and suggested removal of the same;

(b) whether Government have accepted this suggestion; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE): (a) The principle that there should be an absolute limit to the extent of land which an individual may hold has been supported by the committees, panels and commissions on land reforms set up by the Government of India and State Governments.

(b) and (c). Do not arise.

उर्वरकों का आयात

378. **श्री गं० च० दीक्षित** : क्या **खाद्य तथा कृषि** मंत्री यह बताने की कृपा करेंगे कि :

(क) 1967-68 में अब तक कितनी मात्रा में उर्वरकों का आयात किया गया; और

(ख) जिन देशों से उर्वरकों का आयात किया गया, उनके नाम क्या हैं ?

खाद्य, कृषि, सामुदायिक विकास तथा सहकार मन्त्रालय में राज्य मन्त्री (श्री अन्नासाहिब शिन्दे) :

(क) 1967-68 की अवधि म 31 अक्तूबर 1967 तक नाईट्रोजन पी$_2$ ओ$_5$ तथा के$_2$ ओ के रूप में आयात हुए उर्वरकों की मात्रा निम्न प्रकार है :—

	प्लांट न्यूट्रिएट (मात्रा मीटरी टनों में)
नाईट्रोजन	3,76,633 (अनिन्तम)
पी$_2$ ओ$_5$	1,49,953
के$_2$ ओ	1,46,085

(ख) उपरोक्त मात्रायें निम्न देशों से आयात की गई हैं :—

(1) आस्ट्रेलिया
(2) कैनाडा
(3) जर्मन डैमोक्रेटिक रिपब्लिक
(4) हालैण्ड
(5) इटली
(6) जापान
(7) नार्वे
(8) पोलैण्ड
(9) रुमानिया
(10) स्पेन
(11) स्वीडन
(12) ताईवान
(13) त्रिनीनाड
(14) इंगलैण्ड
(15) अमरीका
(16) रूस
(17) पश्चिम जर्मनी
(18) हंगरी

CONTRACT LABOUR IN PLANTATIONS

379. SHRIMATI JYOTSNA CHANDA: Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether it is a fact that the meeting of the Industrial Committee on Plantations held in August, 1967 in Madras has decided that the system of contract labour in plantations should be abolished;

(b) if so, when it will be implemented;

(c) whether Government propose to amend the Plantation Labour Act, so as to raise the wage limit coverage from Rs. 300/- to Rs. 500/-; and

(d) whether Government propose to supply foodgrains to workers in coal mines and plantations under statutory rationing?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI HATHI) : (a) The decision of the Industrial Committee was that contract labour should not be employed for regular work on plantations;